

**प्रेस सलाहकार समिति**

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- \*२५६ { श्री प्रकाशवीर शास्त्री :  
श्री भक्त दर्शन :  
श्री भागवत झा आजाद :  
श्रीमती मैमूना सुल्तान :  
श्री रामेश्वर टांटिया :  
श्री ज० ब० सि० बिष्ट :  
श्री विशानचन्द्र सेठ :  
श्री श्याम लाल सराफ :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रेस सलाहकार समिति का गठन कर लिया गया है ;

(ख) यदि हां, तो इस समिति को क्या काम सौंपा गया है ;

(ग) क्या समिति की कोई बैठक हो भी चुकी है ; और

(घ) यदि हां, तो समिति ने क्या निश्चय किया है ?

**सूचना और प्रसारण मंत्री (डा० बे० गोपाला रेड्डी) :** (क) प्रेस मंत्रणा (सलाहकार नहीं) समिति का गठनकर लिया गया है ।

(ख) समिति प्रेस सम्बन्धी मामलों पर सरकार और प्रेस के बीच निकटतर सम्पर्क बढ़ाने के लिए बनाई गई है ।

(ग) समिति की पहली बैठक नई दिल्ली में ५ नवम्बर, १९६२ को हुई ।

(घ) समिति ने दो उप-समितियों नियुक्त करने का निर्णय किया जो क्रमशः प्रेस परिषद् की स्थापना और राष्ट्रीय एकता एवं वर्तमान संकट के प्रसंग में प्रेस के लिए आचार-संहिता बनाने के प्रश्न पर विचार करेगी ।

[ (a) A Press Consultative (not Advisory) Committee has been constituted.

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(b) The Committee has been set up to bring about a closer liaison between the Government and the Press on matters relating to the Press.

(c) The first meeting of the Committee was held in New Delhi on November 5, 1962.

(d) The Committee decided to appoint two sub-Committees to consider, respectively, the question of formation of a Press Council and the formulation of a code of conduct for the Press with reference to national integration and the present emergency.]

**श्री प्रकाशवीर शास्त्री :** श्रीमान्, क्या मैं यह जान सकता हूँ कि इस समिति के बनाने के पश्चात् समाचार पत्रों में कुछ इस प्रकार की प्रतिक्रियाएं प्रकाशित हुईं थीं कि जो भारतवर्ष के बड़े बड़े समाचार पत्र हैं, जिनका देश में महत्वपूर्ण स्थान है, उनके अथवा प्रमुख समाचार संस्थाओं के प्रतिनिधि इसमें नहीं लिए गए ? यदि हां, तो इसके निराकरण के लिए सरकार ने क्या प्रयत्न किए ?

**Dr. B. Gopala Reddi:** It consists of 20 people only. We cannot possibly have all the newspapers represented on this consultative committee. They will get their turns perhaps.

**श्री प्रकाशवीर शास्त्री :** श्रीमान्, क्या मैं जान सकता हूँ कि यह जो समिति सरकार ने बनायी है, वर्तमान परिस्थितियों को ध्यान में रखते हुए यह समिति जो विशेष निर्णय लेगी क्या सरकार उन निर्णयों को मान्यता प्रदान कर कार्यान्वित करेगी ?

**Dr. B. Gopala Reddi:** Yes, certainly. We have appointed two sub-committees. They will report by 15th January and we will implement them as soon as the reports are ready.

**श्री भक्त दर्शन :** क्या यह सच है कि शुरू में यह निश्चय किया गया था कि जो पत्रकारों की या सम्पादकों की संस्थाएं हैं उनके पांच-पांच प्रतिनिधि इस संस्था के लिए लिए जाएंगे, लेकिन बाद में ऐसे लोगों के

नौमिनेशन लिए गए जो कि प्राफेशन में डिस-क्रेडिटेड थे और इस लिए असंतोष है ? यदि यहाँ, तो क्या इसके कारणों पर प्रकाश डाला जाएगा ?

**Dr. B. Gopala Reddi:** I do not think there are any discredited people on the committee. I do not accept that suggestion at all.

**श्री भक्त दर्शन :** श्रीमान् क्या यह पहले तय किया गया था कि इन संस्थाओं के प्रतिनिधि मांगे जाएँ और उनको लिया जाएगा और उसके बाद सीधे नौमिनेशन कर दिये गये, क्या यह सही है, और यदि हाँ, तो किस बजह से ऐसा किया गया ?

**Dr. B. Gopala Reddi:** The President of the Working Journalists' Federation wanted that he should have a parity with the proprietors and editors of newspapers which we could not accept. We wanted to give five representatives for the proprietors, five for editors, five for working journalists and five outsiders—non-officials. But they wanted parity with the proprietors and the editors which we could not accept.

**Shri Bhagwat Jha Azad:** Since the report will be submitted in January, may I know whether in the last meeting of this consultative committee would set up any norms according to which the press could be advised not to publish such cartoons, posters and other things as are detrimental in the present circumstances of the country?

**Dr. B. Gopala Reddi:** That is a different matter altogether.

**Shri Sham Lal Saraf:** May I know if this consultative committee will go into the question of advising the Ministry on the press trends so that the Ministry is in a position to communicate the same to the Government effectively as well as to individual Ministries?

**Mr. Speaker:** It is a suggestion for action. (*Interruption*).

**Shri Sham Lal Saraf:** My submission is whether this committee will go into that aspect of the question, Sir.

**Mr. Speaker:** The Minister might answer the question.

**Dr. B. Gopala Reddi:** I could not follow the question.

**Shri Sham Lal Saraf:** My question is whether this committee will go into the question of advising the Ministry on the press trends, as they are in the country, so that the Ministry will communicate the same to the Government and the other Ministries concerned.

**Dr. B. Gopala Reddi:** I do not think the consultative committee is competent to do all this. But when we have the code of conduct, perhaps that will cover all these matters. The sub-committee will go into all these matters.

**Shri Venkatasubbaiah:** May I know who are the members of the committee?

**Dr. B. Gopala Reddi:** It is a long list.

**Mr. Speaker:** What does he gain by this information? Are they interested in anybody?

**Shrimati Savitri Nigam:** May I know the terms of reference given to the sub-committees and whether the Minister has received any complaint expressing dissatisfaction about the formation of the committees?

**Dr. B. Gopala Reddi:** I have not received any complaint against the formation of the two committees. The terms of reference of the first committee are to consider the recommendations of the Press Commission regarding the formation of a Press Council, to examine the provisions of the Press Council Bill, 1956 as passed by the Rajya Sabha and to make suitable recommendations to the Press Consultative Committee with regard to the modifications if any, which may

be considered necessary in the provisions of the Press Council Bill, 1956 as passed by the Rajya Sabha.

The terms of reference of the second sub-committee will be to consider formulating a code of conduct for the press, having regard to the needs of the present emergency in India and to the code of conduct and integration, recommended for acceptance by the press by the National Integration Council at its meeting held in New Delhi in June, 1962.

**Shri Inder J. Malhotra:** In view of the emergency, why could not the sub-committees be asked to expedite their work and submit their reports earlier than 15th of January next?

**Dr. B. Gopala Reddi:** They are members of different parts of India. They have to meet and consult other people also. So, we wanted them to submit their reports by 15th January.

**Shri D. C. Sharma:** The Press Commission's report is about 8 years old. May I know what prevented the Government from forming the Press Consultative Committee, having a code of conduct for the press and also forming the Press Council so long?

**Dr. B. Gopala Reddi:** The Press Council Bill was passed by the Rajya Sabha, but by the time it came to the Lok Sabha, there were some differences of opinion and the Government had to withdraw the Bill in 1956. We are taking steps again to revive it and to form the Press Council.

**Shri Hari Vishnu Kamath:** The Minister himself has referred to the emergency in answer to a supplementary. May I ask, apart from constituting this committee, these sub-committees, what steps or measures have been or are being taken to reorganise internal and external publicity so as to gear it to the war effort and the emergency needs?

**Dr. B. Gopala Reddi:** I would like to have separate notice of this question.

**श्री प्रकाशवीर शास्त्री :** क्या मैं जान सकता हूँ जैसा कि आरम्भ में मैंने निवेदन किया था कि समाचारपत्रों के या जो प्रेस का कार्य करने वाले व्यक्ति हैं उन को इस कमेटी से संतोष नहीं है तो मंत्रालय इस समिति को प्रभावशाली रूप देने के लिए और भी कुछ मुख्य समाचारपत्रों के प्रतिनिधियों को इसमें सम्मिलित करेगा ?

**Dr. B. Gopala Reddi:** We can have it by rotation. In a committee of 20 members, if all the important papers are given representation, what about other papers region-wise, language-wise, etc.?

#### Development Scheme in Goa

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{ **Shri P. C. Borooah:**  
**Shri Ram Ratan Gupta:**  
**Maharajkumar Vijaya Ananda:**  
**Shri Prakash Vir Shastri:**  
 \*200. { **Shri P. K. Deo:**  
**Shri Buta Singh:**  
**Shri Gulshan:**  
**Shri Daji:**  
**Shri Indrajit Gupta:**  
**Shri Bade:**  
**Shri Kachhavaia:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that Government have recently sanctioned a sum of rupees one crore for Goa development schemes;

(b) if so, what are the development schemes envisaged; and

(c) the priority to be accorded to the different schemes?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Yes, Sir; a sum of Rs. 107.51 lakhs has been sanctioned for this purpose.

(b) The schemes envisaged relate to the development of industry, agriculture and fisheries, irrigation and power, community development and panchayats, construction of roads and bridges, development of ports, education and health, etc.